

SPECIAL BENCH

ITEM NO.174

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CONT. Appl. No.9/ALD/2023 IN CP No.93/ND/2015

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAKESH KUMAR GARG & ORS V/S BIJNOR ENGG. PVT LTD & ORS.
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhinav Gaur Proxy for *: For the Petitioner*
Sh. Shashank Shekher Bhatt, Adv.

Sh. Sh. Arun Saxena alongwith *: For the Respondent*
Ms. Nalini, Adv.

ORDER

- 1. Ld. Counsel representing the petitioner states that the pleadings have been completed in this matter.**
- 2. This being a Special Bench, at the request of the learned Counsels for both the parties, the matter is adjourned for further hearing on 12th September, 2024 before the Regular Bench.**

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)

18th July, 2024

Bipul Kumar Tiwari
(Stenographer)